

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 5**  
**(IB)-597(PB)/2017**

**IN THE MATTER OF:**

Oriental Bank of Commerce  
Vs.

... Applicant/Petitioner

M/s. Sonear Industries Ltd. & Anr.

... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 22.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**CA-617(PB)/2020:-**

Third progress report filed by the liquidator under Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 is taken on record subject to all just exceptions. The office is directed to maintain the record and place the same before the Bench at the time of final disposal.

The application stands disposed of.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**